

to 31st March 1980, been so placed at their disposal.

(b) (i) 10,420 acres of land has so far been developed and another 6,375 acres is under development.

(ii) The number of houses/flats (including J.J. & E.W.S.) built and allotted to registrants from first registration onwards are as under:—

(i) No. of Houses/flats built upto 31-3-80	49,416
(ii) No. of flats so far allotted under various categories	42,263
(iii) No. of flats under process of allotment	7,153

(c) Details of registrants still waiting for allotment are as under:—

(i) Registrants from earlier registration schemes (i.e. registered upto 1976)	16,418
(ii) Registrants under Self-Financing Scheme.	6,880
(iii) Registrants under the scheme on HUDCO pattern floated in 1979	1,71,131

#### **Development of Acquired Land by D.D.A.**

41. SHRI K. RAMAMURTHY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Delhi Development Authority has acquired 54,000 acres under the Master Plan of Delhi and out of which only 5,400 acres have been developed and colonised so far; and

(b) if so, the reasons for the slow progress?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) No. Sir.

(b) Does not arise.

#### **National Award for Hindi Short-hand**

42. SHRI KRISHNA CHANDRA PANDEY:  
SHRI NAND KISHORE SHARMA:

Will the Minister of EDUCATION be pleased to state:

(a) whether he is aware of the fact that highest record of 250 words per minute in Hindi short-hand has been established;

(b) if so, the incentive given by the Ministry to the person who established this record;

(c) whether any national award is proposed to be given for Hindi short-hand like other arts; and

(d) if not, the reasons therefor?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) No, Sir.

(b) Question does not arise.

(c) and (d). There is no such proposal under consideration in this Ministry.

#### **Allotment of Govt. Accommodation**

43. SHRI DAYA RAM SHAKYA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the total number of Type 'B' Quarters under construction in M.B. Road, Gole Market Area and in Sadik Nagar;

(b) the total number of quarters in this category which are complete but have not been handed over to the Directorate of Estates for allotment;

(c) the reasons for not handing over for allotment and when these are being handed over for allotment; and

(d) the total amount of loss Government have suffered for not handing over the houses for allotment?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI):